

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 154 of 2016 &
IA Nos. 330, 331 of 2016**

Dated: 3rd October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Birla Textile Mills & Ors.
Vs.**

....Appellant(s)

Himachal Pradesh Electricity Regulatory Commission & Ors.

.... Respondent (s)

Counsel for the Appellant(s)

:

Ms. Mandakini Ghosh
Mr. Saransh Shaw

Counsel for the Respondent(s)

:

Mr. Manoj Kr. Sharma for
Mr. Pradeep Misra for R.1

Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit for R-2

ORDER

Learned counsel for the appellant seeks three weeks time to file rejoinder. He may file the same on or before 25.10.2016 after serving copy on the other side.

List the matter on **02.11.2016**. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member
Ts/kt

(Justice Ranjana P. Desai)
Chairperson